MONTHLY STATEMENT OF CASES FOR THE MONTH OF DECEMBER, 2020 HIGH COURT OF MEGHALAYA

ANN	EVI	RE-II
TAILT	EAU	KE-II

Name of the State/UT		Opening Ba	alance	Institution during the month		Disposal Cases during the month			Closing balance at the end of the month			% Increase or decrease in pendency vis a vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month			
High Court of	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
Meghalaya	969	90	1059	118	18	135	110	21	131	977	87	1064	0.82%	-3.33%	0.47%	3	0	3	76	3	79

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	